

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 18/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/56/2016  
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another  
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

VM SHIVAKUMAR	- Counsel for Respondents R1, R2, R6, R12 to R16)	[Signature]
ADITYA S	- COUNSEL FOR PETITIONER	[Signature]
A. V. S. M. ADHUSUDHAN	Counsel for R7 R8	[Signature]

**ORDER**

Counsel for petitioner present. Counsel for R1, R2, R6, R12 to R16 and counsel for R7 & R8 are present. Counsel for R11 in CA 92/2017 filed counter and stated that he is intending to file memo adopting the counter filed by R11 by the other respondents. Copy of the CA is furnished to the other side. Time extended at their request for submitting arguments. Put up on 10.10.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy  
Member (Judicial)